

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 18th OF JUNE, 2025

WRIT PETITION No. 17833 of 2025

SANT KUMAR CHOUDHARY AND OTHERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Aseem Trivedi - Advocate for the petitioners.

Shri B.D. Singh - Deputy Advocate General for the respondents/State.

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ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

After some arguments, learned counsel for the petitioners seeks leave to withdraw the petition reserving the right of the petitioners to pursue the remedy of an appeal against the order dated 09.08.2024.

In view of the above, petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE